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CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH

R.A No.170/2005  
M.A. No.1619/2005  
O.A. No.2902/2004

New Delhi this the 16<sup>th</sup> day of December, 2005

Hon'ble Shri V.K. Majotra, Vice Chairman (A)  
Hon'ble Shri Shanker Raju, Member (J)

1. Union of India through  
Secretary, Ministry of Communication,  
New Delhi.
2. The Director General of Post Office  
Dak Bhawan, Parliament Street,  
New Delhi.
3. The Chief Post Master General,  
U.P. Circle, Lucknow (UP)
4. The Chief Post Master General,  
Uttranchal Circle, Dehradun  
Uttranchal.
5. The Supdt. Of Post Offices,  
Tehri Division  
New Tehri (Uttranchal)

-Applicants

(By Advocate: Shri D.S. Jagotra)

Versus

Shri M.S. Jhabe (Retd.)  
SDI of Post Office  
R/o H. No.550/6-B,  
Rohtak Road, Saraswati Vihar  
Meerut-2.

-Respondent

(By Advocate: Shri VPS Tyagi)

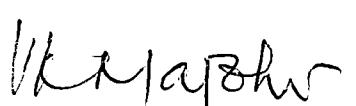
ORDER (Oral)

**Hon'ble Shri Shanker Raju, Member (J)**

Learned counsel for review applicants seeks withdrawal of this review petition with liberty to pass appropriate orders in compliance of our orders dated 1.7.2005. Accordingly, RA is dismissed as withdrawn with liberty.

  
(Shanker Raju)  
Member (J)

cc.

  
(V.K. Majotra)  
Vice Chairman (A)